

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 50/9/HDB/2018
NAME OF THE COMPANY	Nilgiri Power Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Nilgiri Power Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.S. Prashanth V.	Adv.	9000157242	
Amir Ali Benani, [DHIR & DHIR Associates]	Adv.	9949216962, amir.banani@dhiraassociates.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Harish Kumar V. Sheela V.	Adv.	9848019373 harish.v@tuhalegal.com	

ORDER

Heard Mr.A.S.Prashanth and Mr. Amin Ali Benani Learned Counsel for the Petitioner and Mr.Harish Kumar V and Ms.V.Sheela Learned Counsel for the Respondent. Post the case on 21.02.2018 for admission.

Member (T)

Member (J)